

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.25/98

Friday, this the 16th day of January, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Manju TG,
D/o Gopinathan,
Thrikkepurath House,
Kanjiramattom.P.O. - Applicant

By Advocate Mr KS Bahuleyan

Vs

The Assistant Superintendent of
Post Offices,
Ernakulam Sub Division,
Edappally. - Respondent

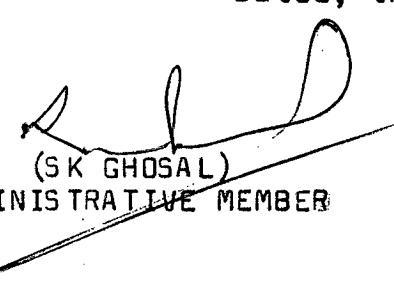
By Advocate Mr James Kurian, ACGSC

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

In view of the order in M.A.48/98, the original application is closed as withdrawn. No costs.

Dated, the 16th January, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN